

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 662/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President


SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE COMPANY:

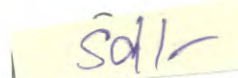
A.K. Exports Pvt. Ltd.
V/s
Vija Exports & Handicrafts Pvt. Ltd.

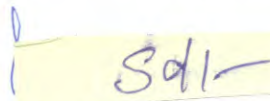
SECTION OF THE COMPANIES ACT: 391 to 394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Shivankur Shukla	ADV	AK Exports (Per home)	
2.	Prahlad Rungu	ADV		
3.	Chetana Kandpal	Company Prosecutor	For OL, Delhi	Chetana

ORDER

At the request of the learned Counsel for the parties, the hearing is
adjourned to 15th May, 2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(R.VARDHARAJAN)
MEMBER(JUDICIAL)

02.05.2017

V.Sethi